

Government of India
Ministry of Finance
(Department of Revenue)

New Delhi, India 13.12.84

NOTIFICATION
(Income-tax)

No. 6071 (F.No.197A/200/82-KE(AI)): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies "World Wildlife-Fund India, Bombay" for the purpose of the said section for the period covered by the assessment years 1986-86 to 1987-88.

at
(P. SUDHAN)

DEPUTY SECRETARY TO THE GOVT. OF INDIA

To

The Manager,
Govt. of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy 101-

1. The President, World Wildlife-Fund India, Great Western Building, 1st Floor, Near Lion Gate, S. Bhagat Singh Road, Bombay.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay with reference to his letter D.O.No.C.No.10/200(10)/83-84, dated the 6th May, 1984.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IS)/(IAS)/(ISIT)/(ISV), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, A-1/2-3, Shahid, Neta Gandhi Lane, New Delhi (5 copies).
6. All officers & sections of I.T. wing of C.S.D.F., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (10 copies).
8. Bulletin Section of Dto. of Ins. (ASIT), New Delhi (5 copies).
9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri P.K. Kartha, Joint Secy., Ministry of Law, Justice & Company Affairs (Department of Legal Affairs), New Delhi.

[Signature]
(ASIT RAS)
SECTION OFFICER